

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

26

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.09.2018 AT 10.30 AM

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|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.863/252/HDB/2018 |
| NAME OF THE COMPANY | Hi- Rise Avenues Pvt Ltd |
| NAME OF THE PETITIONER(S) | Srinivas Alluri |
| NAME OF THE RESPONDENT(S) | Registrar of Companies Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|----------------------------|-------------|--------------------------------------|---|
| CS. S. V. Narayana Charyul | PCS | svacharya@co@yehon.com 9849738047 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| K. Hanish Reddy | Advocate | 9849296949 | KHR |
| | | | |

ORDER

Counsel for Petitioner Company is present. Jr. Counsel for RoC is also present.

RoC report already received.

Heard both sides.

List it for orders on 18.09.2018.


Member(Judl)

Pavani